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M.P. 715/92

11/12

25.8.92 - Hon. Mr. Justice V.C. Srivastava - V.C.
Hon. Mr. K. Jayya - A.M.

This joint application for filing
is allowed to entertained. Issue
notice to show cause as to why
the application be not admitted.
Let counter be filed within four
weeks and rejoinder, if any, may
also be filed within two weeks
thereof. List this case on
23.10.92 for admission/hearing

(DPS)


A.M.


V.C.

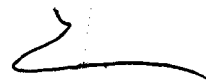
OR
Notice issued
on 22/9/92
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Dated: 23.10.92

Hon'ble Mr. K. Jayya, Member(A)

Hon'ble Mr. S.N. Prasad, Member(B)

None appear on behalf of the
respondents. Further four weeks time
is granted for filing the counter. R.A.
if any, may be filed within 2 weeks there
after. List this case for admission/
hearing on 16.12.92.


S.N.


A.M.

7A need on behalf
of C.P. 1, 2 and 4
no CA has been filed

S.A.C.

 (S.A.C.)
15.12.92

of
12/12/92
for
2/

